

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 194 OF 2017
&
IA Nos. 1131 & 1132 of 2019

Dated : 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Sai Service Private Limited

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s)

: Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Krishna Dayama
Mr. Saroj Bala for R-2

ORDER

List the matter for hearing on **30.09.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj